Income Tax and Central Excise does against M/s. LT.C. Ltd.

3749. SHRI SARADA MOHANTY: SHRI ANANTRAY DEVSHANKER DAVE: SHRIMATI MIRA DAS: SHRI CHIMANBHAI MEHTA: SHRI J. S. RAJU:

Will the Minister of FINANCE be pleased to refer the answer to Unstarred Question 297 given in the Rajya Sabha on 3rd September, 1991 and state the progress of investigation of Enforcement Directorate after taking over the cases relating to M/s. ITC Ltd. from Directorate of Revenue Intelligence?

THE MINISTER OF STATE IN THE MINISTRY OF **FINANCE** (SHRI RAMESHWAR THAKUR): The Unstarred Question No. 297 replied in Rajya Sabha on 3rd September, 1991 related to the Central excise and income tax dues against cigarette companies including I.T.C. limited and the show cause notices pending adjudication against these companies. None of these cases was taken over by the Enforcement Directorate. As such, the question of any progress of investigation by the Enforcement Directorate in those cases does not arise.

पिछले एक वर्ष के दौरान छापे गए नोट श्रौर डाले गए सि**ं**के

3750 श्री शंकर वयाल सिंह: क्या वस मंत्री यह बताने की कपा करेंगे कि:

- (क) भारतीय नोटों की छपाई ग्रीर सिक्कों की इलाई देश और विदेशों में कहां-कहां की जारही है:
- (ख) थ्रिष्ठले एक वर्ष के दौरानदेश में भीर विदेशों में कितने मूल्य की मुद्रा की छपाई तथा ढलाई हुई है; ग्रीर
- (ग) सरकार भारतीय मुद्रा की छपाई ग्रीर ढलाई स्वदेश में ही कराना

बुतिस्वित करने के निर्काश उपाय कर रही

वित्त मंत्रालय में राज्य मंत्री (श्री इलबीर सिंह): (क) करेंसीं नोट भारत में करेंसी नोट प्रेस. नासिक और बैंक नोट प्रेस देवास में छापे जाते हैं भीर सिक्के बम्बई. कलकता, हैदराबाद ग्रौर नौएडा स्थित सरकारी टकसालों में ढाले जाते हैं। विदेश में न तो करेंसी नोट छपवाए जाते हैं और न ही सिक्के ढलवाए जाते हैं।

(ख) भारत में वर्ष 1991-92 के दौरान छापे गए करेंसी नोटों ग्रीर ढाले गए ं सिक्कों का मुख्य निम्नलिखित है :---

(करोड रुपए)

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(ग) उपर्युक्त (क) के उत्तर को ध्यान में रखते हुए प्रकृत उत्पन्न नहीं होता ।

Premium collected towards health Insurance Schemes

3751. DR. YELAMANCHILI SIVAJI: Will the Minister of FINANCE be pleased to state:

- (a) what are the company-wise details of total premium collected by General Insurance Companies towards Health Insurance Scheme and what is the total amount of claim during the last three years; and
- (b) what is the year-wise outstanding claim amount for the said period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI